

FORM A

Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SIDDARTH ORGANISATION LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SIDDARTH ORGANISATION LIMITED
2.	Date of incorporation of corporate debtor	02/01/2004
3.	Authority under which corporate debtor is incorporated / registered	ROC, Jaipur
4.	Corporate Identity No. of corporate debtor	U18101RJ2004PLC018851
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office Address: F-21, MALVIYA INDUSTRIAL AREA, MALVIYA NAGAR, JAIPUR RJ 302017 IN
6.	Insolvency commencement date in respect of corporate debtor	14 TH February 2020 (Order dated 13.02.2020 received on 14 th February 2020)
7.	Estimated date of closure of insolvency resolution process	180 days from the date of commencement of Resolution Process i.e. 11 th August, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mrs. Anuradha Gupta Registration Number: IBBI/IPA-001/IP-P01495/2018-19/12296
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Anuradha Gupta , E-194, Amba Bari, Jaipur-302039, Rajasthan E-mail Id: anuradhagupta70@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Anuradha Gupta Interim Resolution Professional of Siddarth Organisation Limited AVM Resolution Professionals LLP (IPE) Correspondence Address: E-194, Amba Bari, Jaipur-302039 (Rajasthan) Email: cirp.sol@avmresolution.com
11.	Last date for submission of claims	27.02.2020 (14 days from the date of appointment of Interim Resolution Professional, i.e. 14.02.2020 on which order of commencement of Corporate Insolvency Resolution Process against corporate debtor has been duly passed by Hon'ble NCLT, Jaipur in CP No. (IB) - 54/9/JPR/2018 and received by the IRP)
12.	Classes of creditors, if any, under clause (B) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name of the class(es): NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable as per the information available with IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads Physical Address: AVM Resolution Professionals LLP (IPE) E-194, Amba Bari, Jaipur, RJ-302039 (b) Not applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of SIDDARTH ORGANISATION LIMITED on 14th February, 2020.

The creditors of SIDDARTH ORGANISATION LIMITED, are hereby called upon to submit their claims with proof on or before 27th February, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class i.e. Home Buyer in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Anuradha Gupta
Anuradha Gupta

Interim Resolution Professional of

Siddarth Organisation Limited

IBBI/IPA-001/IP-P01495/2018-2019/12296

AVM Resolution Professionals LLP (IPE)

E-194, Amba Bari, Jaipur-302039 (Rajasthan)



Landline Nos.: 0141-2339780

Date: 16.02.2020

Place: Jaipur